## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 86(ND)11 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016

NAME OF THE COMPANY: M/s. Manaoj Jain & Ors. V/s. M/s Hilltop Rubbers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME D	ESIGNATION	REPRESENTATION	SIGNATURE
1	AJAY GARG	Advocate	Respondents	ArrayCorg
2.	Asnutus God	7 A Advanta	Pehi house	A.S. 1.3-6

## ORDER

Mr. Ajay Gupta, ld. counsel appears on behalf of the respondent and submits that the opposite counsel, Mr. Ashutosh Gupta had called him on telephone requesting for an adjournment.

- None is present on behalf of the petitioner. In view of the submissions made by the ld. Counsel for the respondent, re-notify this case for final arguments on 29.09.2016.
- Written submissions of the respondents are already on record.

(Ina Malhotra)

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Member Judicial

(R. Varadharajan) Member Judicial